

1	2
Australasia	
Australia	21,425
New Zealand	4,184
Others	1,088
Total	26,697
Stateless	
Total	836,908
Pakistan	150,126
Bangladesh	272,350
Total	422,476
Grand Total	1,259,384

Purchase of raw jute by Jute Corporation of India

215. SYED SHAHABUDDIN : Will the Minister of TEXTILES be pleased to state :

(a) the quantities of raw jute purchased by the Jute Corporation of India, State-wise during 1985 season and the average unit price paid therefor;

(b) the share of total raw jute production State-wise by the Jute Corporation of India;

(c) the average price charged by Jute Corporation of India for the raw supplied to jute mills; and

(d) whether the unit cost of a gunny bag has come down during 1985 ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). A statement is attached.

(c). Average price for W-5 Grade jute of Assam origin charged by Jute Corporation of India for sale to National Jute Manufacturers Corporation under operation has worked out to Rs. 318/- per quintal.

(d). With the fall in raw jute price, the unit cost of gunny bag has come down from the second half of 1985.

Statement

(a) The total quantity of raw Jute purchased by the Jute Corporation of India, State-wise, during the current jute season 1985-86 up to 14.2.86, is as under :-

In bales of 180 kgs. each

State :	Procurement by Jute Corporation of India.	
	Commercial operation	Price Support operation
Assam	25,783	3,06,566
Bihar	8,453	3,66,690
West Bengal	88,660	15,61,132
Tripura	1,355	1,28,645
Andhra Pradesh	—	63,973
Orissa	9,634	83,313
Meghalaya	556	16,666
Uttar Pradesh	—	6,129
Total :	1,34,441	25,33,114

While commercial purchases were made within a price band of Rs. 25/- per quintal above support level, price support purchases were made at statutory minimum price fixed by Government for 1985-86 season, basic price being Rs. 215/- per quintal for W-5 Grade Ex-Assam.

(b) State-wise estimated production of jute and mesta during 1985-86 and quantity procured by Jute Corporation of India upto 14.2.86 is as under :-

State :	In lakh bales of 180 kgs. each.	
	Estimated production	Quantity procured by JCI.
West Bengal	46.50	16.50
Bihar	13.00	3.75
Assam	10.55	3.32
Meghalaya	0.76	0.17
Tripura	0.95	1.30
Orissa	7.20	0.93
Andhra Pradesh	6.86	0.64
Uttar Pradesh	2.50	0.06
Others	1.15	—
Total	89.47	26.67

Note :- The above production estimate is based on figures compiled by Directorate of Jute Development.

Marine park in Konkan region of Maharashtra

216. PROF. MADHU DANDAVATE : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether Government propose to expedite the examination of the proposal to start the project of 'Marine Park' on the coast of Malwan in the Sidhudurg district of the backward Konkan region of Maharashtra to attract more tourists and earn foreign exchange;

(b) if so, when the work of construction of Marine Park at Malwan will be started and within how much period the work will be completed; and

(c) whether the project will receive priority in view of the fact that this project is in backward Konkan region ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) to (c). The Department of Tourism has not received any proposal from

the Government of Maharashtra for the project of Marine Park on the Malwan coast of Sindhudurg District. However, the Department of Science and Technology, Government of Maharashtra has submitted a scheme for central assistance to the Department of Environment, Forest and Wild Life. The Department of Environment has informed the State Government that the project could be funded under centrally sponsored scheme provided the area is declared as a National Park under the Wild Life Act.

Opening of bank branches in Orissa in Seventh Plan

217. SHRIMATI JAYANTI PATNAIK : Will the Minister of FINANCE be pleased to state :

(a) the target set for opening of branches of commercial banks in Orissa during the Seventh Five Year Plan period;

(b) whether the Sixth Five Year Plan target for opening bank branches has not been fulfilled; and

(c) if so, the steps taken to expedite the working procedure so that the target is achieved in regard to opening of the branches of various commercial banks in Orissa during the Seventh Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a). The branch licensing policy for the Seventh Plan period envisages having one bank office for a population of 17,000 in rural and semi-urban areas of each Development Block. The policy also aims at eliminating large spatial gaps wherever they exist and to ensure that distance of a bank branch from any village does not ordinarily exceed 10 Kms.

(b) and (c). The main thrust of the branch licensing policy for 1982 to 1985 was directed towards improving banking facilities in rural areas. More precisely, it was stipulated that by the end of March, 1985 there should be one bank office on an average population of 17,000 in the rural and semi-urban areas in each district on the